

Furnishing wrong Information to Parliamentary Committee.

4082. SHRI D. S. A. SIVAPRAKASAM : Will the Minister of RAILWAYS be pleased to state the action taken against the officer concerned for furnishing wrong information to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (1980-81) as commented upon by the Committee vide para 1.4 of their Sixth Report (Seventh Lok Sabha) ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

With the issue of instructions to the Railways over a year back that officials should be meticulous and extra careful while tendering evidence before the Parliamentary Committee, the matter, in consultation with the Chief Legislative Committee Officer, was dropped.

Posts of Nursery Teachers, Assistant Teachers in Municipal Corporation of Delhi

4083. SHRI JAGPAL SINGH :

SHRI RAM VILAS PASWAN :

: Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) total number of posts of Assistant Teachers, Nursery Teachers and Physical Education Teachers filled in Municipal Corporation of Delhi during the last three years, male and female categories ;

(b) how many posts were kept reserved for Scheduled Castes/Scheduled Tribes and how many candidates of these communities were recruited in these years ;

(c) how many posts of Assistant Teachers, Nursery Teachers, Physical Education Teachers are in the backlog of Scheduled Castes/Scheduled Tribes from 1958 to May, 1982 ; and

(d) whether Government have ever converted the posts of above mentioned categories reserved for Scheduled Tribes, in favour of Scheduled Castes under the rule of "Exchange of Vacancies" between Scheduled Castes and Scheduled Tribes, if not, reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) :

(a) to (d) Information is being collected and will be laid on the Table of the Sabha as soon as possible.

Discriminatory Policy followed by Union Academy, Delhi

4084. SHRI JAI NARAIN ROAT : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) the criteria adopted by aided schools such as Union Academy Senior Secondary Schools in New Delhi for admission of the children from 1st class to 12th class ;

(b) whether Government attention has been drawn to the denial of admission by such aided schools to eligible students on ground other than academic ; and

(c) if so, what steps Government are taking to check such discriminatory policy of this school ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) :

(a) According to information furnished by the Delhi Administration, in composite schools where Primary sections are attached to Secondary or Senior Secondary Schools, admissions in Class I are based on merit. To ascertain merit, the candidates are interviewed by a Board consisting of three or four persons. Admissions in Classes VI, IX and XI are done on the basis of admission plan. In the remaining classes stray admissions are allowed